172	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
3.	Himachal Pradesh		11431
4.	Kerala		15323
5.	Manipur		2824
6.	Meghalaya		491
7.	Mizoram		1422
8.	Nagaland		3917
9.	Punjab		7659
10.	Sikkim		448
11.	Tamil Nadu		4025
12.	Tripura		3236
13.	Uttarakhand		5076
14.	West Bengal		5013
20	Total		74340

Bank loans to States through State PSUs/SPVs

- $205.\;\; DR.\; K.\; V.P.\; RAMACHANDRA\, RAO:$ Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that State Governments are lending huge loans through their PSUs and Special Purpose Vehicles (SPVs) from Public Sector and Private Banks for various infrastructure and development projects;
 - (b) if so, the details thereof; and
- (c) the details of loans availed by various State Governments through their PSUs or SPVs from Public Sector Banks and Private Banks either individually or as a consortium separately till date and repayment done so far and outstanding loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) With regard to the details of loans availed of by State Government through Public Sector Undertakings (PSUs) or SPVs, the Reserve Bank of India has informed that it does not maintain such data.

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Further, as per Master Circular on Loans and Advances of the Reserve Bank of India, term loans in respect of projects undertaken by PSUs may be sanctioned by banks only for corporate entities (i.e., PSUs registered under Companies Act, or corporations established under the relevant statute, or SPVs registered under the Companies Act and set up for financing infrastructure projects), and such loans should not be in lieu or substitution of budgetary resources envisaged for the project, nor used for financing the State Government's budget.

World Bank loan for second Karnataka **State Highway Project**

206. SHRI K.C. RAMAMURTHY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the World Bank sanctioned the Second Karnataka State Highway Project with a loan component of US \$ 300 million in 2011;
 - (b) if so, the details of status of the project;
 - the money released and utilised so far; (c)
 - whether there is any time and cost overrun of the project; and
- (e) if so, the reasons therefor and by when the project is going to be completed at this pace?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (e) The World Bank had approved the Second Karnataka State Highway Project with a loan amount of US\$ 350 million in 2011. The project became effective in 2011 itself and was to close in 2016. The project was given an extension of two years to enable the completion of all the project activities and to fully achieve its development objectives. The project was closed in 2018. At the time of closing, the amount released and utilised stood at US\$ 295.21 million.

Containment of high inflation

- 207. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:
 - whether it is a fact that according to a recent report high inflation to